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**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER : _____

PETITION NUMBER : TCP/56/2016

NAME OF THE PETITIONER(S) : OFS Industries Pvt Ltd & Another

NAME OF THE RESPONDENT(S) : First City Capital Investments Ltd & 15 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	A-V.S. MADHUSUDHAN	Counsel for R7 & R8	<i>A.V.S. Madhusudhan for Vedavalli Kumar 18kumar</i>
2.	V.M. SHIVAKUMAR or shivakumar Esq	Counsel for R1, 2, 6, 12, 13, 15	<i>18kumar</i>
3.	P. Thiagarajan.	Counsel for R-4, <i>m</i>	<i>18kumar</i>
4.	S. Ananth for Mr. Ashok Vishwanath	Counsel for R9-R11	<i>S. Ananth for Mr. Ashok Vishwanath</i>
5.	Hari Prashanth Sanjeev Kumar	Counsel for P1 & P2	<i>Hari Prashanth Sanjeev Kumar</i>

ORDER

Shri Hari Prashanth, counsel for petitioner No.1 present and he submitted that he is representing petitioner No.2 also. Shri V M Shivakumar, counsel for R1, R2, R6, R12, R13 & R15, Shri P Thiagarajan, counsel for R4, Shri A V S Madhusudhan, counsel for R7 & R8, Shri S Ananth, counsel for R9 to R11 are present. Counsel for petitioner No.1 & 2 sought time for submitting final arguments. Time extended at request. Put up on **20.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)